

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3222
ANSWERED ON:23.03.2005
UPGRADATION OF PAY SCALES OF INSPECTOR
Prabhu Shri Suresh Prabhakar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

referring to the reply given to Unstarred Question No. 3070 on 18.08.2004 and state:

- (a) whether the Government had sought the mandatory advice of DOP&T before upgrading pay-scales of the Inspector grades of CBDT/CBEC as per the GOI (Transaction of Business) Rules, 1961;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the sanctioned strength of the Inspectors grades of CBDT/CBEC at the time of upgradation of the pay scales, post, wise of CBDT and CBEC separately; and
- (e) the financial implication of their pay scales upgradation?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) to (e): The information is being collected and will be laid on the Table of the House.